

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 273 of 2015 & IA No. 441 of 2015)

Dated: 17th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Puja Priyadarshini
Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-2
Mr. Saraswata Mahapatra for R-4

ORDER

Heard.

Admit.

Issue notice of the instant Appeal to all the respondents returnable within three weeks from today. Since Mr. Rajiv Yadav & Mr. Saraswata Mahapatra have entered appearance on behalf of respondent nos. 2 and 4 respectively, no notices are required to be served upon them again. Respondents may file their reply/counter affidavits within four weeks from today and rejoinder may be filed by the appellant two weeks thereafter.

Interim order dated 26th November, 2015 to continue till the next date of hearing.

List the Appeal for hearing on **10th February, 2016.**

**(T. Munikrishnaiah)
Technical Member
vt/rkt**

**(Justice Surendra Kumar)
Judicial Member**